

Review App. No. 524/91

in

O.A. No 363/91

6/9/91

Mem. Mr. D. C. Agarwal, Jm.
 Mem. Mr. K. Obaraya, Am.

Shri Sudhir Sharma for the applicant
 Shri A. K. Chaturvedi for respondents.

On the request of Shri Sudhir Sharma, the learned Counsel for the applicant, we hereby make it clear in presence of Shri A. K. Chaturvedi, the learned Counsel for the respondents that no time shall be granted for filing counter affidavit beyond the time granted in the Original claim petition.

Argument heard.
 Judgement dictated separately.

De
 Jm.

Am.

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Sharma

Ad. P. Sharma
 10/9/91